

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 3413
TO BE ANSWERED ON 16.12.2024**

Sports Training Centres

3413. SHRI SUKANTA KUMAR PANIGRAHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken steps to reach to rural youth and implement the Khelo India Scheme in Kandhamal Parliamentary Constituency;

(b) if so, the details thereof and the number of sports training centers established in Kandhamal Parliamentary Constituency under the Khelo India Scheme along with the number of youths that have benefited therefrom;

(c) whether the Government has allocated any funds for the development of sports infrastructure in Kandhamal and if so, the details and present status thereof;

(d) the manner in which the Khelo India Scheme helps to identify and nurture sports talent in Kandhamal, particularly in disciplines such as athletics and wrestling; and

(e) the total number of youths from Kandhamal that have been awarded sports scholarships under the Khelo India Scheme along with the details of their selection process?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) and (b) Yes, Sir. The 'Khelo India – National Programme for Development of Sports' was launched in 2016-17 with the twin objective of mass participation and promotion of excellence across the country, including in Kandhamal Parliamentary Constituency. State-wise details of Khelo India Athletes, Khelo India Centres and Accredited Academies under the Khelo India Scheme across the country, including in Kandhamal Parliamentary

Constituency, are available in the public domain at <https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers>.

(c) ‘Sports’ being a State subject, the responsibility of development of sports, including development of sports infrastructure across the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. Further, under the Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, financial assistance has been provided for development of sports infrastructure across the country, including in Kandhamal Parliamentary Constituency. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme and NSDF, across the country, including in Kandhamal Parliamentary Constituency, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

(d) and (e) Under the component, “Sports Competition and Talent Development” of the Khelo India Scheme, talented sportspersons nationwide, including in Kandhamal Parliamentary Constituency, are identified as a Khelo India Athlete (KIA). Selection of these athletes is based on their outstanding performance in events such as the Khelo India Games, National Championships, and through open and transparent selection trials organized by the relevant National Sports Federations and the School Games Federation of India. Further, Under the component “Khelo India Centres & Sports Academies” of Khelo India Scheme, the identified talents are given option to join the accredited Khelo India academies and also provided financial assistance of Rs. 6.28 Lakh per annum [including Rs 1.20 Lakh as Out of Pocket Allowance (OPA)] towards training expenses, coaching, competitions exposure, education, equipment support, scientific support etc. State-wise details of Khelo India Athletes under the Khelo India Scheme across the country, including in Kandhamal Parliamentary Constituency, are available in the public domain at <https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers>.
